## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH

T.C.P. No. 922/2017

CORAM:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.02.2018

NAME OF THE PARTIES:

International Quality Steel LLC v/s.
India Steel Works Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

## ORDER

At request of the parties, in view of the discussion for settlement, list this matter on 06.03.2018 for reporting settlement.

Sd/-

V. NALLASENAPATHY Member (Technical) Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)